



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.09.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 06.10.2025, 07.10.2025 & 08.10.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 2316 of 2024 Part Heard	CA Ramchandra Dallaram Choudhary Liquidator of Anil Ltd. Vs. Adani Infrastructure & Developers Pvt. Ltd.	Atul Sharma	Siddharth Agarwal Anirudh Bhay
2.	Comp. App. (AT) (Ins) No. 726 of 2024 Part Heard	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	Rashid Boatwalla	Lakshay Sharma
3.	Comp. App. (AT) (Ins) No. 1356 of 2023 Part Heard	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramanjam & Ors. With	Satwinder Singh	Sanjay Bhatt Ruchi Goyal-R1

4.	Comp. App. (AT) (Ins) No. 1357 of 2023 Part Heard	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramaniam & Ors.	Satwinder Singh	Sanjay Bhatt Ruchi Goyal-R1
5.	Comp. App. (AT) (Ins) No. 556 of 2025 Part Heard	Canara Bank Vs. Bhavesb Mansukhbai Rathod, Interim Resolution Professional & Ors. With	Anuj P. Agarwala	Mahesh Agarwal Ankur Saighal- R4
6.	Comp. App. (AT) (Ins) No. 588 of 2025 Part Heard	Authum Investment & Infrastructure Ltd. Vs. Canara Bank & Ors.	Mahesh Agarwal	Aayush Agarwala Kunj Mehra
7.	Comp. App. (AT) (Ins) No. 911 of 2024 (With Defects) Part Heard	Anup Kumar Singh, Chairman of the Monitoring Committee & the erstwhile RP of E.R Textile Ltd. Vs. Annapoorani Textiles Pvt. Ltd.	Vikramarth S. Chand	Gokulakrishnan Rony John Shwetank Nigam
8.	Comp. App. (AT) (Ins) No. 1001 of 2024 & I.A. No. 3637 of 2024 (With Defects) Part Heard	ICICI Bank Ltd. Vs. Resolution Professional of Darjeeling Organic Tea Pvt. Ltd.	Misha	Shaunak Mitra Akash Agarwal Dripto Majumdar

By order of Hon'ble Chairperson
-Sd/-
Registrar